

ITEM NO.802

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 314/2022

SOFTWARE FREEDOM LAW CENTER, INDIA

Petitioner(s)

VERSUS

THE STATE OF ARUNACHAL PRADESH & ORS.

Respondent(s)

Date : 02-09-2022 This matter was mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE S. RAVINDRA BHAT

For Petitioner(s) Mr. Prasanna S., AOR  
Mr. Yuvraj Singh Rathore, Adv.

For Respondent(s)

UPON being mentioned the Court made the following  
O R D E R

List this matter on 09.09.2022 before an appropriate Bench.

(NARENDRA PRASAD)  
ASSISTANT REGISTRAR-CUM-PS

(VIRENDER SINGH)  
BRANCH OFFICER